

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 06.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 110/16	TP 57/17	For filing proof of demand notice sent to debtor company	433( e)	Ruchi Soya Industries Ltd. Vs Bhadravathi Balaji Oil Palms Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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T. GANENDRA

Auth Rep

Petitioner

**ORDER**

*(Signature)*

Rep. for Petitioner <sup>9902025874</sup> ~~Company~~ is present. He has filed Memo along with postal track about service of notice on Respondent. Heard for consideration list it on 14/11/2017.

*(Signature)*

**Member (T)**

*(Signature)*

**Member (J)**